

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 326

CA-1114/2018 IA-5098/2022 IA-4885/2022 IA-4750/2022 CA-1069/2019
In
(IB)-02(PB)/2017

IN THE MATTER OF:

Nikhil Mehta & Sons (HUF) & Ors

.....APPLICANT/PETITIONER

Vs

M/s. AMR Infrastructures Ltd

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	: Ms. Prachi Johri, Adv and Abhipsa Sahu, Adv
For the Respondent	: Ms. Amrita Sarkar, Ms. Esha Shonak, Advocates For R-7 in IA-1114, for R-1, 2, 4, 6, 7, 10 & 11 in IA-2884, for R-1, 2, 6 to 11 in IA-1214. Mr. Saurabh Kalia, Mr. Ishwar Mohapatra, Adv In IA-1114/2019.
For the RP	: Mr. Abhishek Anand, Krishna Sharma Advocates Mr. Vikram Bajaj, RP in person.
For the GNIDA	: Mr. UN Singh Adv with Adv Sandhya Chaturvedi in IA 1114/2018 & IA 4750/2022
For Homebuyers	: Mr. Siddharth Banthia, Advocate
For the AMR	: Mr. Barinder Bhatia, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA-1114/2018:-

Heard the submissions made by Mr. Sourabh Kalia, Learned Counsel appearing for the Respondent Nos. 1 to 5 in part.

List the matter on **18.07.2024** for further arguments.

List the remaining IAs on **18.07.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**